

**IN THE COURT OF SH. RUPINDER SINGH DHIMAN, CIVIL JUDGE -06,
CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI.**

**Filing no 2038/2020
Corporation Bank (Now Union bank of India)
Vs
Jai Prakash**

17.07.2020

**Fresh suit for recovery of Rs. 78,584.20 received by way of assignment. It be checked
and registered.**

Present: None

The present suit has been filed in electronic-form. Plaintiff is directed the file the same in written form along with original documents, appropriate court fees and stamps within 15 days of resumption of physical filling.

As per Ahlmad report, Counsel for Plaintiff has expressed her inability to appear through video conferencing today and requested for an adjournment for tomorrow.

Accordingly, matter be listed for consideration at **2:00 p.m. on 18.07.2020**

(Rupinder Singh Dhiman)
Civil Judge -06 (Central)/THC
Delhi/17.07.2020